

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 610  
IB-274/PB/2019

**IN THE MATTER OF:**  
**Central Bank of India**

...PETITIONER

**Vs.**

**M/s. RS Ingot and Billet Pvt. Ltd.**

...RESPONDENT

**Section**  
**U/s 7 of IB Code, 2016**

**Order delivered on 13.03.2023**  
**(Virtual Hearing)**

**Coram:**  
**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant**  
**For the Liquidator**

:Mr. SS Bhati, PCs  
:Mr. Prakhyat Sharma, Adv.

**ORDER**

**IA/4757/2022**

Heard Mr. SS Bhati, PCS appearing for the Applicant. Ld. Counsel appearing for the Respondent has submitted that they will file reply during the course of the day. List the matter on **12.04.2023**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Bachu Venkat Balaram Das)**  
**Member (J)**